

(118)

50 (Est.)

9/12/25
18.2.25Declaration of Assets and Liabilities

Year 2025

1. Tyoti Kumari-I, son/daughter/wife of late Shri Pujan Singh
 aged 29 years, belonging to Bihar Mahan (Mandal), Sabha
 service and presently working as office attendant

give her/h below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
 given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	—	Kiran Kumari	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc	PPF - 4,000 (Mtg) SI P - (2000) Monthly	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 10 gm 45,000/-	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	GGEPK6921E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. :- 110155365127

Gender :- F (M/F)

Date of Birth :- 1 2 0 2 1 9 9 5 (DD/MM/YY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Kaimur Bhabhua

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Jyoti Kumari - I

Name of Employee: Jyoti Kumari - I

Designation: office attendant

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 12/02/2025

Note: Please sign each page of the declaration. Assent declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Jyoti Kumari - I